

ITEM NO.6 Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1191/2021

DR. SUGATA BHATTACHARJEE & ORS.

Petitioner(s)

VERSUS

DEPARTMENT OF HEALTH AND FAMILY WELFARE
GOVERNMENT OF WEST BENGAL & ORS.

Respondent(s)

(IA No.140478/2021-STAY APPLICATION and IA No.140476/2021-EXEMPTION
FROM FILING AFFIDAVIT)

Date : 03-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms Sonia Mathur, Sr Adv
Mr Gopal Sankarnarayan, Sr Adv
Dr Charu Mathur, AOR
Mr Sanjay Kumar Dubey, Adv
Mr Puneet Pathak, Adv
Mr Sai Krishna, Adv
Ms Ishita Chowdhary, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

We are not inclined to entertain this writ
petition filed under Article 32 of the Constitution of
India. The writ petition is dismissed. Pending
application(s), if any, shall stand disposed of.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master